

**THE GAUHATI HIGH COURT**  
( THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION NO.33**  
Dated Guwahati, the 20<sup>th</sup> July, 2018

This is to notify all concerned that henceforth, the statutory amount to be deposited under Section 173 of the Motor Vehicles Act, 1988 is to be deposited with the office of the Registrar General along with a forwarding letter mentioning the original MAC/ WC Case number against which the Appeal is preferred. The said forwarding letter with the Registry's acknowledgement in original, is to be filed along with the Appeal at the time of filing such Appeals.

Further, the Private Appellants, like, owners of the vehicles etc. , who prefer Appeal against the Judgment passed by the MAC Tribunals are to deposit Demand Draft instead of Account Payee Cheque.

The Demand Draft and Account Payee Cheque is to be issued in favour of the "Registrar General, Gauhati High Court, Guwahati".

This will come into force with immediate effect.

By Order,

Sd/- A. Ajitsaria,  
**REGISTRAR (JUDICIAL)**

Memo No.HC. III-07/2015/ 936 /G  
Copy to:

Dated: the 20<sup>th</sup> July, 2018.

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance /Administration /Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
8. The President / Secretary, All Assam Lawyers' Association, Guwahati.
9. The President / Secretary, Lawyers' Association, Guwahati.
10. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.

11. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
13. The Administrative Officer (Judl.) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
15. The Court Master, Court No. \_\_\_\_\_ , Gauhati High Court, Guwahati.
16. The President / Secretary, Advocate's Clerks Association, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.

20.7.18

**REGISTRAR (JUDICIAL)**

20/7/18